

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02

IA No. 91/JPR/2018

IA No. 347/JPR/2020

IA No. 438/JPR/2021

IA No. 96/JPR/2019

IA No. 97/JPR/2021

IB No. 86(ND)2018

Under Section 7 of IBC, 2016

In the matter of:

Oriental Bank of Commerce

.... Financial Creditor/Applicant

Versus

Mount Shivalik Industries Ltd.

...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the RP : Abhishek Anand, Adv.
Pratibha Khandelwal, RP

ORDER

Heard Mr. Abhishek Anand, Adv. appearing on behalf of the Erstwhile RP.
Ms. Pratibha Khandelwal, Erstwhile RP present in person. Copy of the judgment in the matter of Global Credit Capital Limited v/s Sach Marketing Pvt. Ltd. passed by Hon'ble Supreme Court in Civil Appeal No. 1143/2022 dated 25.04.2024 has been furnished.

IA No. 91/JPR/2018

This is an Application under Section 60(5) of IBC, 2016 filed by Mr. Rajeev Bali. None appears for the Applicant. List the IA on 14.08.2024.

IA No. 438/JPR/2021

Sd/-

Sd/-

This is an Application under Section 60(5) of IBC, 2016 filed by Mr. Rishabh Khandelwal. Since there is no representation on behalf of the Applicant today, list the IA on 14.08.2024.

IA No. 347/JPR/2020

This is an application under Section 43,50, & 66 with Section 25(2)(j) of the IBC, 2016 filed by the RP. None appears on behalf of the Respondent. List the IA on 14.08.2024.

IA No. 96/JPR/2019

This is an application filed under Section 60(5) of IBC, 2016. None appears on behalf of the Applicant. List the IA on 14.08.2024.

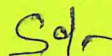
IA No. 97/JPR/2021

This is an application under Section 19(2) of IBC, 2016 filed by Erstwhile RP. It is submitted by learned counsel for the RP that Resolution plan has been approved in this matter hence, **IA No. 97/JPR/2021** has become infructuous.

Learned counsel for the Respondents are directed to complete their part of pleadings so that all the pending IAs be taken on the next date of hearing. List the matter on 14.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 02, 2024